

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:309
ANSWERED ON:21.11.2000
SAFETY NORMS AT FLYOVERS SITES
RAMJI MANJHI

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether attention of the Government has been drawn to the news-item captioned `Iron pipes from flyover site come crashing on bus, 2 hurt` appearing in the Times of India dated September 21, 2000;
- (b) if so, the facts of the matter reported therein;
- (c) the measures taken by the Government for the safety of the people passing through the flyovers;
- (d) whether any action has been taken against the builders of flyovers for violation of safety norms; and
- (e) if so, the details thereto?

Answer

MINISTER OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI JAGMOHAN)

(a): Yes, Sir.

(b): According to information provided by the Government of NCT of Delhi the incident occurred at the site of the Raja Garden flyover, which is under construction by U.P. Bridge Corporation on behalf of Delhi Tourism & Transport Development Corporation Ltd. It is reported that although the construction area was barricaded a part of the crane during operation fell over a bus outside the barricaded area due to sudden mechanical failure of the beam of the crane.

(c): Safety measures such as barricading of the construction area, installation of safety signs, diversion of traffic, regular check-up and maintenance of the equipment used by the builder, etc. have taken for the safety those passing through the flyovers.

(d)&(e): The builder was directed to take further stringent precautions to avoid recurrence of such incidents. An enquiry is being conducted by the U.P. State Bridge Corporation to ascertain the exact causes of the failure. The Government of Delhi have also been asked to look into the incident and take appropriate action.